

[English]

Raw Material Divisions

1612. SHRI ARJUN CHARAN SETHI: Will the Minister of STEEL be pleased to state;

(a) whether the Steel Authority of India Limited (SAIL) have recently recognised created some new Raw Material Divisions in different parts of the country;

(b) if so, the details thereof;

(c) whether SAIL's Raw Material Division at Rourkela in Orissa State has been abolished; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir.

(b) A Raw Materials Division was formed by SAIL with its headquarters at Calcutta and the management of SAIL Captive mines and IISCO mines which were under the administrative control of Bokaro Steel Plant, Rourkela Steel Plant, Durgapur Steel Plant and IISCO have been placed under the Raw Materials Division of SAIL from the dates as mentioned here under:

- | | | |
|----------------|---|-----------|
| i) ISCO Mines | - | 12.1.1990 |
| ii) DSP Mines | - | 1.2.1990 |
| iii) RSP Mines | - | 1.5.1990 |
| iv) BSL Mines | - | 7.6.1990 |

(c) and (d) SAIL decided to form a separate unit to look after the affairs of the captive mines of SAIL which were under the management of steel plants for better control - quantitatively and qualitatively - of raw materials. Raw materials Division has Coordination Offices at the Steel Plants located at Bokaro, Rourkela, Durgapur and Burnpur. The Mines and Quarries Department of RSP is functioning as the Coordination office of Raw Material Division.

Power Projects in Orissa

1613. SHRI ANADI CHARAN DAS: Will the Minister of POWER be pleased to state:

(a) whether the Union Government have received applications from private companies/institutions for setting up of power projects in Orissa;

(b) if so, the number of such applications pending with the Government at present;

(c) the names of the power projects proposed to be handed over to private companies/institutions; and

(d) the details of terms and conditions finalised in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU): (a) and (b) Nine expressions of interest from Private sector companies to set up Power Projects in Orissa have been received.

(c) The details of the offers are as follows:

STATEMENT

Sl.No.	Name of the Company	Name of the Project	Installed Capacity	Date of signing MDU/ Agreement
1	2	3	4	5
1.	AES Transpower and IB Valley Power Pvt. Ltd. (IVPL)	3rd and 4th Units of I.T.P.SS.	2 x 210 MW	9.12.1993
2.	Kalinga Power Corpn. Ltd., (In Collaboration with North East Energy Maral Baraugh)	Duburi Thermal Power	2 x 250 MW	25.1.1992
3.	Spectrum Technologies U.S.A., Inc.	T. T. P. S-B, Talcher	2 x 250 MW	24.3.1992
4.	International Equity Partners Ln. Washington Dc	Kamlanga Thermal (Talcher Coal Power Station)	2 x 250 MW	31.3.1993
5.	Pioneer Energy, INC> Illinois USA	Lapanga Thermal Power Station (IB Valley Coal Field) at Sambalpur Dist.	-do-	16.10.1993
6.	Eisenberg Group of Companies (EGC) United Development Incorporated Asian House lareal (Joint Venture	Hirma Thermal Power Station (I b Valley Coal Field)	St. I 4Xn500 MW SSt. II 2 X500 M WW	17. 8. 1993 . by Govt. of india

Sl.No.	Name of the Company	Name of the Project	Installed Capacity	Date of signing MDU/ Agreement
1	2	3	4	5
	With N T P C)			
7.	Isppat Alloys Ltd. Calcutta West Bengal	Naraj Thermal Power Station at Cuttack Dist.	4 X 250 MW	4.12.1993
8.	M/s . Kalinga Power Corp. Ltd. (in Collaboration With North East Energy Maralbarough)	(a) Birupa Mibi Hydel Project (b) Salandi Small Hydel Power Project .	750 KW 1) 2X 3000 K W 2) 1X 1000 K W	7 . 11. 1992 -do-
9.	M/s . Orissa Power Consurtium Ltd.	(a) Indravati Small Hydel Power Project (i) Indravati SStage - I 2X100 K w (ii) Indravaati Stage -II 2 X 750 K W (b) Charampa Mini Power Project 2 X250 K W		29. 5. 19993 -do-

(d) The details of the terms and conditions have not been finalised with any private company/institution.

**Merger Of Fishery Division With
Agriculture Ministry**

1614. SHRI S.M. LALJANBASHA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether there is any proposal to merge the Fisheries Division of your Ministry with the Ministry of Agriculture;

(b) if so, reasons thereof;

(c) whether revival and development of deep-sea fishing industry is not being given priority by you Ministry; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUNGOGOI): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

New Post Offices In Kerala

1615. SHRI KODIKKUNIL SURESH: Will the Minister of COMMUNICATIONS be pleased to state:-

(a) whether the Government propose to open new post offices in Kerala during 1993-94; and

(b) if so, the details thereof; district-wise and category wise?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKHRAM): (a) Yes Sir.

(b) The district-wise details of new post offices sanctioned and proposed to be sanctioned in Kerala Circle under Annual Plan 1993-94 are given in the attached statement.